

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 6415/2025

RAJ HIND YADAV & ANR.

Appellant(s)

VERSUS

ORIENTAL INSURANCE COMPANY LTD. & ORS.

Respondent(s)

[Only D. No. 24366/2025 is listed under this item]

WITH

Diary No(s). 24366/2025 (XI)

IA No. 147606/2025 - CONDONATION OF DELAY IN FILING

IA No. 147608/2025 - EXEMPTION FROM FILING O.T.

Date : 28-11-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. P. N. Mishra, Adv.
Mr. Umesh Dubey, AOR
Mr. Rajesh Singh, Adv.
Mr. Amulya Dev Mishra, Adv.
Ms. Shraddha Saxena, Adv.
Ms. Bijay Lakshmi Sahu, Adv.

For Respondent(s) :

Ms. Kritika Agrawal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Diary No(s). 24366/2025

As per office report, no counter affidavit has been filed by respondent No.1, despite the grant of last opportunity. However, it has been submitted by Ld. Advocate-on-record, Ms.Kritika Agrawal for respondent No.1 that counter affidavit

contd...

has been filed yesterday. Registry to verify and update the records. If counter affidavit is found to have been filed, be taken on record, else further opportunity to file the same would stand declined.

Ld. Counsel for the petitioner is granted two weeks' time, as last opportunity, to take fresh steps for service on respondent No.2. Dasti, in addition, is allowed as prayed for. Affidavit of dasti service be filed within four weeks.

List again on 15.01.2026.

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SUJATA SINGH
Registrar